

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/11067/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the ²² November, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJSV/STDR/F-87/6821, dtd. 14.11.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.11.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 15.11.2024 till the morning of 18.11.2024.** The Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

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Memo No.HC.VII-142/2007/11068/A, dated , 22-11-24

JT. REGISTRAR (VIGILANCE)

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]